CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 534 of 1997.

Monday this the 15th day of November, 1999.

CORAM:

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HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

- P. Kadeeja alias Kadiamu, T.K. House, Thirunavaya P.O., Malappuram, Kerala-676 301.
- T. Rukiya, W/o Yahuthy, Cheerakuzhiyil House, Perintalloor P.O., Tirur -2.
- T. Fathima, W/o Beerali,
 T.K. House,
 Ananthavoor P.O.,
 Thirunavaya Via, Tirur.

. Applicants

(By Advocate Shri M. Paul Varghese)

Vs.

- Union of India represented by its Secretary to Government, Ministry of Railways, New Delhi.
- 2. Senior Divisional Personnel Officer, South Eastern Railways, Kharagpur.
- Divisional Railway Manager, (personnel), Southe Eastern Railways, Kharagpur.
- 4. Divisional Railway Manager,
 South Eastern Railways, Bilaspur. .. Respondents

(By Advocate Shri K.V. Sachidanandan)

The application having been heard on 15th November, 1999, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicant sought leave to withdraw this Original Application. Leave granted.

2. O.A. is dismissed as withdrawn. No costs.

Dated the 15th November, 1999.

G. RAMAKRISHNAN ADMINISTRATIVE MEMBER A.M. SIVADAS
JUDICIAL MEMBER